

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Sachin Sharma EC : 11008/14034036	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Balwinder Singh, Ld. SCJ-cum-RC Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Balwinder Singh, Ld. CMM Distt: West THC
2.	Desh Deepak EC : 25208065	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Sonam Singh-I, Ld. ACMM, Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sonam Singh-I, Ld. SCJ-cum-RC Distt: North-East KKD
3.	Hari Prasad Maurya EC: 56551470 / 90444	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sumeet Anand, Ld. SCJ-cum-RC Distt: Central THC
4.	Sachin EC: 50523221	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Rashmi Gupta, Ld. ACMM, Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepali Srivastava, Ld. MM-03 Distt: North-West Rohini
5.	Sanjeev Kumar EC : 10501	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepali Srivastava, Ld. MM-03 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Rashmi Gupta, Ld. SCJ-cum-RC, Distt: New Delhi PHC
6.	Ali Hasan EC: 78275448 / 10998	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Vasundhra Chhaunkar, Ld. JSCC-cum-ASCI-cum-Guardian Judge, Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vasundhra Chhaunkar, Ld. ACMM, Distt: North West Rohini



7.	Satish Chandra EC: 11079/93781711	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Niharika Kumar Sharma, Ld. ACJ-cum-CCJ-cum-ARC Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Niharika Kumar Sharma, Ld. JSCC-cum-ASCJ-cum-Guardian Judge Distt: New Delhi PHC
8.	Azad Singh 15547966 / 11104	Desg: Peon Role: Orderly Posting: In the Vacant Court previously presided over by Ms. Tarun Preet Kaur, Ld. MM-05, Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Paridhi Sharma, Ld. JSCC-cum-ASCJ-cum-Guardian Judge Distt: South-East Saket
9.	Sandeep Kumar Sharma EC : 75897042	Desg: Peon Role: Orderly Posting: Earlier attached with Sh. Rinku Jain, Ld. Special Railway Magistrate, Old Delhi Railway Station Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Dhanashree Deka, Ld. ACJ-cum-CCJ-cum-ARC Distt: North Rohini
10.	Sumit Dabas EC: 72474201	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Uditia Jain Garg, Ld. MM-08 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Uditia Jain Garg, Ld. MM-04 Distt: North-East KKD
11.	Mohan Singh EC: 44339640 / 10645	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neetu Sharma, Ld. MM (NI Act) Distt: North-West Rohini
12.	Pawan Mathur EC : 41043500	Desg: Peon Role: Peon Posting: Vigilance/Litigation/RTI Branch & Hindi Section Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rinku Jain, Ld. MM-01 Distt: North Rohini

13.	Bahadur Singh Bisht EC: 88016335	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinod Joshi, Ld. MM-05, Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Joshi, Ld. MM-08, Distt: New Delhi PHC
14.	Vikas EC : 10532934	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rahul Verma, Ld. MM-07, Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rahul Verma, Ld. Civil Judge-03, Distt: Central THC
15.	Rakesh Kumar EC : 51792635 / 11120	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Paridhi Sharma, Ld. ACJ-cum-CCJ-cum-ARC Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Gita, Ld. MM (NI-Act)-05, Distt: South-West Dwarka
16.	Aditya Anand EC : 54381246	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vaibhav Kumar, Ld. MM-04, Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vaibhav Kumar, Ld. MM-05, Distt: New Delhi PHC
17.	Manoj Kumar EC: 90122/11171347	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vikas Madaan, Ld. MM (NI Act) Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vikas Madaan, Ld. Civil Judge-01 Distt: West THC
18.	Vikas EC: 73055037	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Chhavi Bansal, Ld. MM (NI Act) Digital Court-03 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Bansal, Ld. MM-11 Distt: South-East Saket

19.	Shyam Lal Wankhade EC: 11109	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Aakash Sharma, Ld. MM-08 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Aakash Sharma, Ld. MM (NI Act)-03 Distt: South-East Saket
20.	Manish Kumar S/o Sh. Pradeep Jha (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divya Gutpa, Ld. MM (NI Act)-05 Distt: Central THC
21.	Arun Dutt Thaprial EC: 87567269	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divya Gutpa, Ld. MM (NI Act)-05 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
22.	Piyush Kumar EC : 95069937	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shikha Chahal, Ld. MM-11 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shikha Chahal, Ld. MM (NI Act) Digital Court-03 Distt: South Saket
23.	Kedar Singh EC : 90539	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Neha Garg, Ld. Civil Judge-01 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Garg, Ld. MM (NI Act)-02 Distt: New Delhi PHC
24.	Joginder Singh EC : 46700232	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Kirandeep Kaur, Ld. Civil Judge-05 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kirandeep Kaur, Ld. MM (NI ACT)- 03 Distt: West THC
25.	Satish Kumar EC : 90164	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Anshul Singhal, Ld. MM (NI Act)-03 Distt: New Delhi PHC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Anshul Singhal, Ld. MM (NI Act)-Digital Court-01 Distt: South Saket

26.	Rahul Kumar EC : 94083434	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sahil Khurmi, Ld. MM (NI Act)-02 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sahil Khurmi, Ld. Civil Judge-01 Distt: Central THC
27.	Siddharth Solanki EC: 90617882	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Ompal Shokeen, Ld. MM (NI Act)-03 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Ompal Shokeen, Ld. Civil Judge-05 Distt: Central THC
28.	Vikram Singh EC: 43515253 / 10911	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ankit Karan Singh, Ld. Civil Judge-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ankit Karan Singh, Ld. MM-08 Distt: West THC
29.	Raju EC: 90502/52086756	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anurag Chhabra, Ld. Civil Judge-03 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Chhabra, Ld: MM (NI Act)-03 Distt: New Delhi PHC
30.	Dheeraj Kumar EC: 30166451	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Saurabh Goyal, Ld. MM (NI Act) Digital Court-01 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Saurabh Goyal, Ld. MM -05 Distt: North Rohini
31.	Anshu Rana EC: 90829097	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Jitender, Ld. MM-01 Distt: North Rohini	Desg: Peon Role: Orderly Posting: Attached with Sh. Jitender, Ld. Special Railway Magistrate, Old Delhi Railway Station Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the official mentioned at S. No. 25. He shall continue to be in his parent cadre for all purpose.
3. All the officials under transfer vide the instant order are hereby stand relieved from their respective postings forthwith.



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

67537 - 700

No...../ADMIN-III/F.1(3)/Central/P&T/2023

04 SEP 2023
Dated, Delhi the.....

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Officers/Officer-In-Charges concerned Delhi/New Delhi.
3. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
4. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
6. The Officials concerned for immediate compliance.
7. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.


Administrative Officer (Judl.), Admin. Branch-III
Central, THC